

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA no. 293 & 294 of 2014 in
DFR NO. 1684 of 2014**

Dated : 1st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Bangalore Electricity Supply Co. Ltd. & Ors. ... Appellant(s)
Versus
Karnataka Electricity Regulatory
Commission & Ors.Respondent(s)**

**Counsel for the Appellant(s) : Mr. B.C.Thiruvengadam
Mr. T. Manik**

ORDER

**IA no. 293 & 294 of 2014
*(Appls. for waiver of court fee & condonation of delay)***

Issue notice to the Respondents returnable on 13.08.2014.
Dasti service is permitted. Registry is also directed to issue notice to
the Respondents.

Post the matter before the Chennai Circuit Bench on
13.08.2014.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt